SHRIMATI JAYA BACHCHAN (Uttar Pradesh):*

MR. DEPUTY CHAIRMAN: Please lay it. You may mention only the subject.

SHRIMATI JAYA BACHCHAN:*

MR. DEPUTY CHAIRMAN: Please.

SHRIMATI JAYA BACHCHAN:*

MR. DEPUTY CHAIRMAN: Now that we have taken the (Interruptions/...

SHRIMATI JAYA BACHCHAN:**

MR. DEPUTY CHAIRMAN: Please. (*Interruptions*) That will not be going on record because Special Mentions (*Interruptions*).... It is not the question of time; the rule regarding Special mentions is, only the text that has been given shall go on record. Nothing else goes on record.

SHRIMATI JAYA BACHCHAN:*

MR. DEPUTY-CHAIRMAN: No. My problem is that nothing goes on record during Special Mentions except what I say. (*Interruptions*)

SHRI SHAHID SIDDIQUI (Uttar Pradesh): Sir, you are a politician like us and not a technocrat. Please don't be so technical.

MR. DEPUTY CHAIRMAN: Please lay it.

Concern over the Denial of Treatment to Patients, Particularly Pregnant women by Hospitals in Delhi

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, can our medical system cope up with emergencies? If one considers the incident that took place at Guru Teg Bahadur (GTB) Hospital on Friday, the 25th April, 2008, the answer would be a big 'no'.

That day, two babies died minutes after they were born at the entrance of the hospital, which had, an hour earlier, refused treatment to their thirty-year-old mother. This forced the woman to deliver the twins in full public view. Later, it was described a mishap and a case of premature delivery.

This is not a one-off incident of alleged negligence and mismanagement at this hospital and other State-run medical centres in Delhi. Time and again, courts have pulled up the Government hospitals for their lethargy during emergency cases. For example, the Delhi High Court, last year, hauled up doctors of the AIIMS and the Safdarjung Hospital for turning away patients, many of whom died subsequently. In another incident, in 2002, a young man of 30 died while being shifted to a Trauma Centre because the ambulance did not have the basic emergency equipment, and closure of the blood bank. How could doctors be so negligent and how many of them were bound by the hippocrates oath?

But, then, how could the doctors deny somebody the treatment because he or she came at the last minute. I request the Health Minister to look into this aspect and assure us that the incident is not repeated, not only in Delhi, but elsewhere in the country too.

Request to give remunerative prices to farmers for their produce

श्री बनवारी लाल कंछल (उत्तर प्रदेश): महोदय, पूरे देश में आंधी और पानी आने के कारण से गेहूं की खडी हुई फसल को भारी क्षति पहुंची है। जगह - जगह पर आंधी और पानी से फसल बर्बाद हो गई है तथा गेहूं के दाने खराब

^{*} Not recorded.